Rs. in Lakhs.

to Questions

						Rs. in Lakus,	
	Family Welfare					Family \ 1988-89	Welfare 1989-90
13.	C.2(5)(1) - Urban Family Welfare Centres .				•	0·27	0.33
14.	C.2(5)(3) Expenditure on Post Partum at Distr	ict lev	el			19 · 68	14 67
15.	C.2(6)(1) Prophylaxis Scheme	•				* *	3 · 54
16.	C.2(6)(2) Immunization Scheme .					14· <b>79</b>	15 · 47
17.	C. 2(6)(3) - M.T.P					0 · 15	0 · 24
18.	C.2(6) (4) Oral Rehydration Therapy .	•				4 · 71	4 · 65
19.	C.2(7)(1) - Expenditure on P.O.L.		•		•	14 · 01	12 · 00
20.	C.2(8) Family Welfare—Compensation .					30 · 00	50 · 60
<b>2</b> 1.	C.2(9) - Family Welfare - Mass Education .				•	2 25	0 · 75
22.	C.2(12)(1) - Awards		•			50·₋ <b>0</b> 0	• •
23.	C.2(12)(2) - Flexible Approach Scheme .				•	0 · 50	3 · 45
	Sub-Total (A)					434 74	459 76
	(B) Assistance		•	. •	•	46 · 90	90.97
	Sub-Total (B)			•		46 · 90	90.97
	•	Grand	Ţot	2 <b>1</b>	•	481 · 64	550 · 73

## Global Bids to explore Oil in the Country

101. CHOWDHRY HARI SINGH:

SHRI PASUMPON THA. KIRUTTINAN:

SHRI CHATURANAN MISHRA:

SHRI GURUDAS DAS GUPTA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether it is a fact that Government have invited global bids in February, 1991 to explore oil in 72 oil blocks in the country;
- (b) if so, how many foreign countries participated in the bidding; and
- (c) by when the oil exploration work is likely to start?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIA-MENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) No. Sir.

(a) and (d) Do not arise.

Establishment of Adi Shankaracharya Sanskrit University at Kalady in Kerala

ATAL BIHARI VAJ-102. SHRI PAYEE: Will the Minister of RESOURCE HUMAN DEVELOP-MENT be pleased to state:

- (a) what progress has been made for establishing Adi Shankaracharya Sanskrit University at Kalady in Kerala for which Central Government have given ad-hoc grant of rupees one crore;
- (b) what are the salient features of the modification suggested by the University Grants Commission in the

draft Bill prepared for introduction in the Legislative Assembly of Kerala; and

(c) whether the University would impart education in various branches of ancient Indian knowledge and sciences, if so, what are the details thereof and if not, what are the reasons therefor?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHR) RAJMANGAL PANDE): (a) According to the information furnished by the Government of Kerala the State Government had prepared a draft Bill in 1987 to establish Adi Shankaracharya Sanskrit University at Kalady and sent it to UGC for comments Later, the State Government constituted a three-member Committee to look into the feasibility of establishing the Sanskrit University. The Committee has submitted its report to the State Government in Decembe, 1990. The Government of Kerala is expected to take further action in the light of the feasibility report on its proposal to set up the Sanskrit University.

- (b) According to the information furnished by UGC, the Commission has suggested to the State Government the incorporation of the following objectives while preparing the draft Bill for introduction in the State Legislative Assembly:--
  - (i) To highlight egalitarian, humanistic and progressive ideas contained in the different Shastres and to develop them in the light of modern knowledge.
  - (ii) To investigate into the scientific and technical knowledge available in Sanskrit and other classical languages and to relate this knowledge with the advancing frontiers of knowledge.
  - (iii) To explore the possibility of establishing linkages with Pati Prakrit, etc.
  - (c) According to the draft Bill originally received by UGC, the

main objectives of the University, inter-alia, were:--

- (1) To preserve traditional learning enshrined in Sanskrit including Vedic teaching, research and publications.
- (2) To promote philosophical studies with special reference to Indian Philosophy including Sankara's Advaita system.
  - (3) To make provision for the comparative studies of classical languages such as Sanskrit, Greek, Latin, Persian, Arabic, etc.

## Prices of Ampicillin Anhydrous for

- 103. SHRIMATI RATAN KUMARI: Will the Minister of PETROLEUM CHEMICALS be pleased to state:
- (a) whether it is a fact that the prices of Ampicillin Anhydrous fixed by his Ministry is exorbitant;
- (b) when the price was fixed and what is the present price;
- (c) what is the bulk drug price at which formulation prices have been based;
- (d) what are the names of producers and what was the production of each during the last three years, year-wise:
- (e) whether it is also a fact that the formulator has been purchasing this drug between Rs. 1700|- to Rs. 1800|- per kg. since last six years; and
- f) if so, what steps have been taken to reduce the prices of formulations or suo moto basis?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIA-MENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) and (b) A price of Rs. 2631 per kg. was fixed for Ampicillin Anhydrous on 21st March, 1989 under Drugs (Prices Control) Order, 1987.